

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO.2831  
TO BE ANSWERED ON 3<sup>RD</sup> AUGUST, 2022

FOOD SUBSIDY

†2831. SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI NARANBHAI KACHHADIYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of food subsidy released to States/ UTs during the year 2020-21;
- (b) the year-wise details of food subsidy released to Gujarat under decentralised procurement system during the last three years; and
- (c) whether the Government proposes to issue food coupons to every BPL household who can get foodgrains through these coupons in place of cash at public distribution shops in order to make the public distribution system more effective?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

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(a): Department of Food and Public Distribution (DFPD), Government of India deals with the release of food subsidy to Food Corporation of India (FCI) and States which have adopted Decentralized Procurement (DCP). States are allocated foodgrains at subsidized rates under National Food Security Act, 2013 (NFSA) and Other Welfare Schemes (OWS). Difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to FCI as food subsidy. In case of DCP States, food subsidy is directly released to States by Government of India for quantity of foodgrains procured and distributed by them under NFSA and Other Welfare Schemes. FCI further releases funds to Non-DCP States for quantum of foodgrains received by FCI from Non-DCP States. The subsidy is provided to DCP States and FCI, which is the instrument of the Government of India for procurement and distribution of wheat and rice under NFSA and Other Welfare Schemes and for maintaining the buffer stock of foodgrains as a measure of food security.

Details of food subsidy released to States/UT during the year 2020-21 is enclosed at Annexure-I.

(b): Details of food subsidy released to the Gujarat under decentralized procurement system during the last three years is enclosed at Annexure-II.

(c): No such proposal is presently under consideration.

**Annexure-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2831 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

**Statement indicating the subsidy released to DCP States during the 2020-21**

:(Rs in crores)

<b>S. No.</b>	<b>Name of the State</b>	<b>2020-21</b>
1	Andhra Pradesh	8424.72
2	Bihar	4117.33
3	Chhattisgarh	7193.13
4	Gujarat	9.24
5	Karnataka	323.99
6	Kerala	1214.98
7	Madhya Pradesh	11946.44
8	Maharashtra	2555.74
9	Odisha	8985.73
10	Punjab	1761.53
11	Rajasthan#	0
12	Tamil Nadu	3109.76
13	Telangana	6879.59
14	Uttar Pradesh	0
15	Uttarakhand	1371.33
16	West Bengal	8792.03
17	Jharkhand##	3.66
18	Tripura	29.79
19	DBT*	182.78
		<b>66901.77</b>

# Rajasthan has adopted Non- DCP in RMS 2017-18.

## Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20.

\* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2831 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

**Statement indicating the subsidy released to GUJARAT during last three years under NFSA & Other Welfare Scheme (OWS) (including PMGKAY):**

(Rs in crores)

<b>S. No.</b>	<b>Years</b>	<b>Amount</b>
1	2019-20	69.03
2	2020-21	9.24
3	2021-22	749.43
4	22-23 (as on 28.07.2022	74.45

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